

Title: Statement by Minister regarding Government Business of the House for the week commencing the 2nd May, 2005 and submissions by members.

12.05 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 2nd of May, 2005 will consist of:-

Consideration of any item of Government Business carried over from today's Order Paper.

Consideration and passing of the Government of Union Territories and the Government of National Capital Territory of Delhi (Amendment) Bill, 2005.

Consideration and passing of the following Bills, as passed by Rajya Sabha:-

The Hire Purchase (Repeal) Bill, 2005

The Payment of Wages (Amendment) Bill, 2004; and

The Navy (Amendment) Bill, 1997.

Consideration and passing of the Coastal Aquaculture Authority Bill, 2004, after it has been passed by Rajya Sabha.

DR. KARAN SINGH YADAV (ALWAR): The following subjects may kindly be included in the next week's business.

Reservation of OBC candidates in jobs in private sector.

Reservation of OBC students in AIIMS, IITs and IIMS and other national institutes.

डॉ. कर्नल (सेवानिवृत्त) धनीराम शांडिल्य (शिमला) : अध्यक्ष महोदय, आगामी सप्ताह की कार्य सूची में निम्नलिखित विषयों को शामिल किया जाए:-

1. सेवानिवृत्त सैनिकों की लम्बे समय से लंबित समस्या "वन-रैंक वन पेंशन" के सिद्धान्त को स्वीकार किया जाए।
2. देश की सुरक्षा में हिमाचल प्रदेश के सैनिकों के ऐतिहासिक बलिदान को दृष्टिगत रखते हुए हिमाचल रेजिमेंट की स्थापना की जाए।

SHRI CHANDRA SEKHAR SAHU (BERHAMPUR – ORISSA): Sir, I would like to submit that the following items may kindly be included in the next week's agenda.

A discussion may be allowed on the floor of the House regarding land reforms and land ceiling in the country.

Discussion may kindly allowed regarding the fresh survey for below poverty line card holders in Orissa as the present survey conducted is not correctly done.

MR. SPEAKER: Mohd. Shahid -- Not present.

Shri Shishupal N. Patle -- Not present.

श्री राजेश कुमार मांडी (गया) : अध्यक्ष महोदय, मेरे संसदीय क्षेत्र के अंतर्गत गया जिले के गुरुआ प्रखंड के गुनेरी गांव के रामबली भूइयां, बेलागंज के अगथा टोला शेखाविगहा की सोनामंती देवी तथा इमामगंज देवरिया के अमृत भूइयां की मृत्यु भूख से तड़पकर हो गई।

मैं इस सदन के माध्यम से सरकार से यह मांग करता हूँ कि इन पीड़ित परिवारों को सरकार पर्याप्त मुआवजा दिलाए तथा परिवार के एक सदस्य को सरकारी नौकरी दिलाए।

MR. SPEAKER: Let us now come to the 'matters of urgent public importance, to be taken after Question Hour'.

Some notices are being given. Shri Bellarmin.